

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 11.01.2021 (MONDAY)**

**COURT OF CHAIRPERSON**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 518 of 2020	Kalinga Allied Industries India Pvt. Ltd. Vs. Hindustan Coils Ltd. & Ors.	Rakesh Wadhwan	Shally Khanna-R1 Dinesh Sood-RP

**10:35 AM**

**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

## **For Orders**

<b>2.</b>	Comp. App. (AT) (Ins) No. 790 of 2020	Krishna Kumar Sahu & Ors. Vs. Sai Prasad Properties Ltd.	AvinashBhati	
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## **For Admission (Fresh Cases)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 1069 of 2020	Jitender Arora Resolution Professional M/S Premia Projects Ltd. Vs. Tek Chand & Anr.	Shiv Kr. Suri	
<b>4.</b>	Comp. App. (AT) (Ins) No. 1095 of 2020	Ome Prakash Verma Vs. Amit Jain Resolution Professional of Neesa Leisure Ltd. & Ors.	Uday Bedi	Niharika Sharma Amit Jain-R1
<b>5.</b>	Comp. App. (AT) (Ins) No. 05 of 2021	CFM Asset Reconstruction Pvt. Ltd. Vs. Vishram Narayan Panchpor Resolution Professional & Ors.	Ruchi Kohli	
<b>6.</b>	Comp. App. (AT) (Ins) No. 07 of 2021	Iceglory Communications Pvt. Ltd. & Anr. Vs. Lalit Mohan Aggarwal & Ors.	Niladree Chatterjee	

7.	Comp. App. (AT) (Ins) No. 08 of 2021	Kamlesh Govind Pansuriya Vs. Bank of India & Anr.	Keith Varghese	
8.	Comp. App. (AT) (Ins) No. 11 of 2021	P.L. Adke Vs. Harshad Deshpande & Ors.	Varun Singh	
9.	Comp. App. (AT) No. 240 of 2020	Shetal Devang Gor & Ors. Vs. Gujarat Cine Enterprises Pvt. Ltd. & Ors.	Aastha Mehta	Karan Valecha

#### For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 845 of 2020	Chander Prakash Vs. JNC Constructions Pvt. Ltd. Through RP & Ors.	Sanchit Garga	Aditya Madan-R1 Aseem Chaturvedi- R2 & R3 Prabhjit Singh Soni- RP Yogesh Gupta-RA
11.	Comp. App. (AT) (Ins) No. 855 of 2020	UP Awas Evam Vikas Parishad (UP Housing and Development Board) Vs. JNC Construction Pvt. Ltd. & Ors.	Ritesh Agrawal	G.P. Madaan-R1 & R2 Prabhjit Singh Soni- IRP Shivank Diddi-R3
12.	Comp. App. (AT) (Ins) No. 940 of 2020	Drive India Enterprise Solutions Ltd. Vs. Valay Group & Ors.	Jitender Chaudhary	Omkar Deosthale-R2 H. Bhende-R3 & R4 Shikha Rai-R5
13.	Comp. App. (AT) (Ins) No. 1007 of 2020	Ankit Suresh Wadhwa Vs. Bank of India	Reema Khorana	Parhiv J. Mehta

#### For Hearing

14.	Comp. App. (AT) (Ins) No. 584 of 2020  <b>Part Heard</b>	Andhra Pradesh State Financial Corporation VS. Kalptaru Steel Rolling Mills Ltd. & Anr.  <b>With</b>	Gautam Singh	Anoop Prakash Awasthi-R1 Avinash Mohapatra- R2
15.	Comp. App. (AT) (Ins) No. 1078 of 2020	Southern Power Distribution Company of A.P. Ltd. Vs. Kalpataru Steel Rolling Mills Ltd. & Ors.	Nishant Sharma	Anoop Prakash-R1

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>16.</b>	Comp. App. (AT) (Ins) No. 449 of 2020 <b>Part Heard</b>	Punjab National Bank Vs. Amrit Hatcheries Pvt. Ltd. & Ors.  <b>With</b>	Ankur Mittal	Dhruv Surana Jayant Mehta-R2 Aaryan Sharma-R4
<b>17.</b>	Comp. App. (AT) (Ins) No. 504 of 2020 <b>Part Heard</b>	Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd. & Ors.  <b>With</b>	Abhay Gupta	Jayant Mehta Bijay Murmuria-R1 Ashish Chaudhury- R2 Ankur Mittal-R3
<b>18.</b>	Comp. App. (AT) (Ins) No. 746 of 2020 <b>Part Heard</b>	Arun Kumar Gupta Vs. Amrit Hatcheries Pvt. Ltd.	Abhishek Parmar	Anuj Singh-R1

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**